

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY
(PART – 1, SECTION-1)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY

PUBLIC NOTICE No. 62 (RE :2005)/2004-2009
NEW DELHI: DATED 13th October, 2005

In exercise of powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2004-2009 and Paragraph 1.1 of the Handbook of Procedures (Vol.1), the Director General of Foreign Trade hereby makes the following amendments in the Book titled “Schedule of DEPB rates”:-

Product Group : Miscellaneous

Product Code : 90

The existing DEPB at Sl.No. No. 13 is amended to read as under:-

Sl. No.	Description	DEPB (%)	Rate	Value cap
13	Machine Cut Glass Chatons	2.00		Rs. 8,000/Kg

This issues in public interest
Sd/-

(K.T.CHACKO)

DIRECTOR GENERAL OF FOREIGN TRADE

(S.B.S. REDDY)

JOINT DIRECTOR GENERAL OF FOREIGN TRADE

(Issued from File No. 01/87/171/00001/AM05/DES VIII (Vol. VII))